

Chandigarh Administration and seizure of sizeable quantities of gold and cash etc. from the premises of one of these officials, Chandigarh Administration placed the official under suspension and registered a criminal case against him and other accused persons on 3rd February, 1998. The investigation of this case is in progress. In the meantime, the Chandigarh Administration have streamlined the procedures for award of works and purchase of material to ensure that such irregularities are not allowed to recur.

### Bomb Explosions

5944. SHRI MOHAN RAWALE :  
SHRI MANIKRAO HODLYA GAVIT :  
SHRI D.S. AHIRE :  
DR. T. SUBBARAMI REDDY :  
SHRI A.C. JOS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether several bomb explosions are taking place in the country on a large scale for the last four months;

(b) if so, whether on June 23, 1998, eight passengers of the Delhi bound Shallmar Express were seriously injured in a powerful bomb blast which exploded on the railway tracks near Bari Brahmna, 18 kilometers away from Jammu;

(c) if so, the details thereof;

(d) the number of passengers killed/injured alongwith the number of persons arrested who found involved in said incidents;

(e) if so, whether in all the cases the ISI has been found responsible;

(f) if so, the details thereof;

(g) whether these gangs are operating in Delhi, Uttar Pradesh and Rajasthan;

(h) if so, whether the Government are considering to convene a meeting of the Northern and Southern States where the activities of the ISI have increased; and

(i) if so, the details thereof alongwith the steps taken by the Union Government to check the extremist activities in the country?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) There have been several cases of bomb explosions during the last four months, in States such as Jammu & Kashmir, Tamil Nadu, Andhra Pradesh and parts of the North East.

(b) to (d) As per available information, there was a bomb explosion on the railway track between Bari Brahamana and Vijaypur, District Jammu on June 23, 1998 causing derailment of the Delhi bound Shalimar Express, as a result of which 32 persons were injured. The militant group responsible for the explosion has not yet been identified.

(e) to (g) Government is aware that Pak ISI is involved in sinister designs to destabilise India by sponsoring terrorism and subversive activities in different parts of the country. Whether in these recent incidents ISI has been involved or not can be said only after all investigations have been completed.

(h) and (i) Review of internal security situation in the country with the State Governments is a continuous process and appropriate measures for strengthening and streamlining the arrangements are taken in consultation with the concerned State Governments, wherever found necessary. Government have taken several steps which include border fencing, intensification of border patrolling, supply of equipments for effective observations during day and night, increase in number of Nakas as well as sensitising and alerting the State Government regarding movement of Pak ISI agents and other anti-national elements. In the meanwhile, meetings with Southern and Western State Governments were convened on 12.3.98 and 23.3.1998 respectively to discuss these issues. Another such meetings with Northern States will be held on 18.8.1998.

### Dual Citizenship to Non-resident Indians

5945. SHRI R. SAMBASIVA RAO :  
DR. T. SUBBARAMI REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Finance Minister has committed to give dual citizenship to Non-Resident Indians;

(b) if so, whether the Government hope to involve them more in the economic development of the country and the PIO card scheme by providing dual citizenship to the NRIs;

(c) if so, the time by which the scheme is likely to be implemented;

(d) whether the NRIs have agreed to invest more in India after this decision; and

(e) if so, the projects on which the NRIs have agreed to invest in India?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) No, Sir. The Finance Minister's